

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No.../2011 (D.No.51621/2011) IN
WRIT PETITION (C) NO.197 OF 2011

VIVEK DUDEJA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(For modification/clarification)

Date: 29/06/2011 This Application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE A.K. PATNAIK
(VACATION BENCH)

For Applicant

Mr. P.S. Narasimha, Sr.Adv. (Mentioned by)
Mr. P.V. Dinesh, Adv.

For Respondents

For MCI

Mr.Amrendra Sharan, Sr.Adv.
Mr. Amit Kumar,Adv.

Mr. D.S. Mahra,Adv.

UPON being mentioned the Court made the following
O R D E R

List this I.A. on 30th June, 2011.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master